

as a nation-wide flagship campaign for achieving universal accessibility for PwDs. The campaign focuses on creation of access audit framework and enhancing the accessibility of Government and public buildings, and built environment which includes public transportation comprising airports and railway stations across the country. State specific targets have not been fixed under the campaign.

Working of National Trust

602. DR. KANWAR DEEP SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that a Committee had been constituted to look into issues relating to the working of National Trust;
- (b) if so, when was it constituted and the status about this; and
- (c) whether report of the Committee is delayed, if so, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) A Committee to conduct an inquiry into the alleged irregularities in the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities was constituted on 5.12.2014. The Committee submitted an interim report in February, 2015 and subsequently submitted the final report in November, 2015.

(c) The work involved examination of voluminous records of National Trust. As such the Committee could not submit the report within the given time-frame.

De-addiction centres in Uttarakhand

†603. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether all the de-addiction centres run by Central Government in Uttarakhand have been provided grants for the financial year 2014-15;
- (b) if not, the list of those centres which have been provided partial grants for 2014-15;
- (c) the reasons for not providing partial grants to other de-addiction centres for the financial year 2014- 15, the details thereof; and

†Original notice of the question was received in Hindi.

(d) by when the rest de-addiction centres of the State would be provided grants for the financial year 2014-15?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) There are four Integrated Rehabilitation Centres for Addicts (IRCAs) in the State of Uttarakhand receiving financial assistance from the Ministry under the “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse”. The details of release of partial grant to these IRCAs for the year 2014-15 are as under:

Sl. No.	Name of IRCA	Remarks
(i)	NIRVAN at Haldwani	Partial grant of ₹ 7,80,300/- has been released.
(ii)	NIRVAN at Haridwar	Grant in Aid for previous year 2013-14 was released on 24.03.2015. As per the existing guidelines, the organization became eligible for advance grant after 24th March, 2015. However, the fund got exhausted. Thereafter, the organisation was not eligible to receive advance grant in next financial year 2015-16.
(iii)	Himalyan Gramodyog Vikas Sansthan at Pithoragarh	The organisation had submitted its proposal on 16th March, 2015 for the year 2014-15.
(iv)	Samagra Gramin Vikas Samiti at Chamoli	-do-

(d) To increase transparency and speedy release of grants to NGOs, the Ministry has started an online system for submission and processing of proposal from the financial year 2014-15. The Ministry has not received online recommendation from the State Government of Uttarakhand for release of full grant to the IRCAs for the financial year 2014-15. The grant in aid to eligible IRCAs will be released only after receipt of online recommendation from the State Government.